

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.5869
TO BE ANSWERED ON THE 3RD APRIL, 2018

NATIONAL HORTICULTURE BOARD

5869. SHRI PARESH RAVAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any data regarding the pending status of subsidy with the National Horticulture Board of Gujarat;
- (b) if so, the details thereof;
- (c) if not, the reasons for pending of subsidy with the Board; and
- (d) the time by which the pending subsidy is likely to be sanctioned by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Yes, Madam. The National Horticulture Board has allocated Rs.30 crore to Gujarat State for the current financial year 2017-18 for release of subsidy to projects covered under its scheme guidelines after following prescribed procedure. Subsidy of Rs.23.82 crore has already been released during current financial year to various projects in the State of Gujarat. Further, the inspected Claims/Projects involving subsidy amount of Rs.23.79 crore will be placed before appropriate Committee for consideration and decision. The pending amount of subsidy to eligible projects will be sanctioned by 1st quarter of Financial Year 2018-19.
